## Seventeenth Loksabha

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Title: Regarding Pradhan Mantri Van Dhan Yojana -laid.

- **ER. BISHWESWAR TUDU (MAYURBHANJ):** The Hon'ble Minister, Tribal Affairs may kindly inform the august House about the following in respect of PMVDY:
- (a) Details of Van Dhan Vikas Kendras (VDVK) sanctioned, established and functioning in the State of Odisha, location and district wise and the details of linkages made with local Haat Bazars.
- (b) The types of value addition work being done on MFPs by the VDVKs, item & district wise.
- (c) The quantum of assistance availed by each of the VDVKs set up therein and how many of them have attained Stage II (scaling up)? The number out of them applied for assistance.
- (d) Whether the TRIFED (Tribal Cooperative Marketing Development Federation of India) or TDCCOL (Tribal Development Cooperative Corporation of Odisha Limited- the State Implementing Agency for Odisha) or any Agency has conducted any survey or assessment to ascertain the item wise potential of MFPs in different districts of Odisha. If so, the details thereof may please be provided.